

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

✓ CP/TCP/CSP/CSA/TCSP/TCSA/NO. 109 / (MAH) / 2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s. Smt. Suman Dheer & Ors.

Gyan Ganga Educational Institute Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397 - 398 OF THE
Companies Act 1956/2013/I&BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. S. Bhabde a/w Mr. Ambuj Sonal a/w Mr. P. Kapadia.	Adv. for R. 1 to 2. i/b OH Law Associates	<i>H. Mandi</i> 17/4/2015
2.	Adv. Pranav Surya	Adv. for Pet.	<i>S</i>
3.	Adv. Suraj	for respondent 4 & 5	<i>Banerji</i>

ORDER
MA 172/2016, CA 70/2014, 82/2014 & 91/2014
IN
TCP No. 109/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. In C.A. No. 91/2014, since Respondent No. 6 has been given Waiver, not to be impleaded, therefore, C.A. filed by R.6 has become redundant.
This C.A. No. 91/2014 to be treated as disposed of.
3. Adjourned to **30.06.2017** for hearing.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **18.04.2017**